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CHAPTER 85

**ELECTRICAL MACHINERY AND EQUIPMENT AND PARTS
THEREOF; SOUND RECORDERS AND REPRODUCERS, TELEVISION
IMAGE AND SOUND RECORDERS AND REPRODUCERS AND PARTS
AND ACCESSORIES OF SUCH ARTICLES**

NOTES:

1. This Chapter does not cover:
 - (a) Electrically warmed blankets, bed pads, foot-muffs or the like; electrically warmed clothing, footwear or ear pads or other electrically warmed articles worn on or about the person;
 - (b) Articles of glass of heading 7011;
 - (c) Machines and apparatus of heading 8486;
 - (d) Vacuum apparatus of a kind used in medical, surgical, dental or veterinary sciences (heading 9018); or
 - (e) Electrically heated furniture of Chapter 94.

2. Headings 8501 to 8504 do not apply to goods described in headings 8511, 8512, 8540, 8541 or 8542.
However, metal tank mercury arc rectifiers remain classified in heading 8504.

3. For the purposes of heading 8507, the expression “electric accumulators” includes those presented with ancillary components which contribute to the accumulator’s function of storing and supplying energy or protect it from damage, such as electrical connectors, temperature control devices (for example, thermistors) and circuit protection devices. They may also include a portion of the protective housing of the goods in which they are to be used.

4. Heading 8509 covers only the following electro-mechanical machines of the kind commonly used for domestic purposes:
 - (a) Floor polishers, food grinders and mixers, and fruit or vegetable juice extractors, of any weight;
 - (b) Other machines provided the weight of such machines does not exceed 20 kg.

The heading does not, however, apply to fans and ventilating or recycling hoods incorporating a fan, whether or not fitted with filters (heading 8414), centrifugal cloths-dryers (heading 8421), dish washing machines (heading 8422), household washing machines (heading 8450), roller or other ironing machines (heading 8420 or 8451), sewing machines (heading

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8452), electric scissors (heading 8467) or to electro-thermic appliances (heading 8516).

5. For the purposes of heading 8523:
 - (a) Solid-state non-volatile storage devices (for example, “flash memory cards” or “flash electronic storage cards”) are storage devices with a connecting socket, comprising in the same housing one or more flash memories (for example, “FLASH E²PROM”) in the form of integrated circuits mounted on a printed circuit board. They may include a controller in the form of an integrated circuit and discrete passive components, such as capacitors and resistors;
 - (b) The term “smart cards” means cards which have embedded in them one or more electronic integrated circuits (a microprocessor, random access memory (RAM) or read-only memory (ROM)) in the form of chips. These cards may contain contacts, a magnetic stripe or an embedded antenna but do not contain any other active or passive circuit elements.
6. For the purposes of heading 8534, “printed circuits” are circuits obtained by forming on an insulating base, by any printing process (for example, embossing, plating-up, etching) or by the “film circuit” technique, conductor elements, contacts or other printed components (for example, inductances, resistors, capacitors) alone or interconnected according to a pre-established pattern, other than elements which can produce, rectify, modulate or amplify an electrical signal (for example, semi-conductor elements).

The expression “printed circuits” does not cover circuits combined with elements other than those obtained during the printing process, nor does it cover individual, discreet resistors, capacitors or inductances. Printed circuits may, however, be fitted with non-printed connecting elements.

Thin- or thick-film circuits comprising passive and active elements obtained during the same technological process are to be classified in heading 8542.

7. For the purpose of heading 8536, “connectors for optical fibres, optical fibre bundles or cables” means connectors that simply mechanically align optical fibres end to end in a digital line system. They perform no other function, such as the amplification, regeneration or modification of a signal.

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8. Heading 8537 does not include cordless infrared devices for the remote control of television receivers or other electrical equipment (heading 8543).

9. For the purposes of headings 8541 and 8542:
 - (a) “Diodes, transistors and similar semi-conductor devices” are semi-conductor devices the operation of which depends on variations in resistivity on the application of an electric field;

 - (b) “Electronic integrated circuits ” are:
 - (i) Monolithic integrated circuits in which the circuit elements (diodes, transistors, resistors, capacitors, inductances, etc.) are created in the mass (essentially) and on the surface of a semiconductor or compound semiconductor material (for example, doped silicon, gallium arsenide, silicon germanium, indium phosphide) and are inseparably associated;

 - (ii) Hybrid integrated circuits in which passive elements (resistors, capacitors, inductances, etc.), obtained by thin- or thick-film technology, and active elements (diodes, transistors, monolithic integrated circuits, etc.) obtained by semi-conductor technology, are combined to all intents and purposes indivisibly, by interconnections or interconnecting cable, on a single insulating substrate (glass, ceramic, etc.). These circuits may also include discrete components;

 - (iii) Multichip integrated circuits consisting of two or more interconnected monolithic integrated circuits combined to all and intents and purposes indivisibly, whether or not on one or more insulating substrates, with or without leadframes, but with no other active or passive circuit elements.

 - (iv) Multi-component integrated circuits (MCOs): a combination of one or more monolithic, hybrid, or multi-chip integrated circuits with at least one of the following components: silicon-based sensors, actuators, oscillators, resonators or combinations thereof, or components performing the functions of articles classifiable under headings 8532, 8533, 8541, or inductors classifiable under heading 8504, formed to all intents and purposes indivisibly into a single body like an integrated circuit, as a component of a kind used for assembly onto a printed circuit board (PCB) or other carrier, through the connecting of pins, leads, balls, lands, bumps, or pads.

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(1) “Components” may be discrete, manufactured independently then assembled onto the rest of the MCO, or integrated into other components.

(2) “Silicon based” means built on a silicon substrate, or made of silicon materials, or manufactured onto integrated circuit die.

(3)(a) “Silicon based sensors” consist of microelectronic or mechanical structures that are created in the mass or on the surface of a semiconductor and that have the function of detecting physical or chemical quantities and transducing these into electric signals, caused by resulting variations in electric properties or displacement of a mechanical structure. “Physical or chemical quantities” relates to real world phenomena, such as pressure, acoustic waves, acceleration, vibration, movement, orientation, strain, magnetic field strength, electric field strength, light, radioactivity, humidity, flow, chemicals concentration, etc.

(b) “Silicon based actuators” consist of microelectronic and mechanical structures that are created in the mass or on the surface of a semiconductor and that have the function of converting electrical signals into physical movement.

(c) “Silicon based resonators” are components that consist of microelectronic or mechanical structures that are created in the mass or on the surface of a semiconductor and have the function of generating a mechanical or electrical oscillation of a predefined frequency that depends on the physical geometry of these structures in response to an external input.

(d) “Silicon based oscillators” are active components that consist of microelectronic or mechanical structures that are created in the mass or on the surface of a semiconductor and that have the function of generating a mechanical or electrical oscillation of a predefined frequency that depends on the physical geometry of these structures.

For the classification of the articles defined in this Note, headings 8541 and 8542 shall take precedence over any other heading in this Schedule, except in the case of heading 8523, which might cover them by reference to, in particular, their function.

10. For the purposes of heading 8548, “spent primary cells, spent primary batteries and spent electric accumulators” are those which are neither

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usable as such because of breakage, cutting-up, wear or other reasons, nor capable of being recharged.”

SUB-HEADING NOTE:

- (i) Sub-heading 8527 12 covers only cassette-players with built-in amplifier, without built-in loudspeaker capable of operating without an external source of electric power and the dimensions of which do not exceed 170mm x 100 mm x 45 mm.

SUPPLEMENTARY NOTE:

For the purposes of heading 8523, “Information Technology software” means any representation of instructions, data, sound or image, including source code and object code, recorded in a machine readable form, and capable of being manipulated or providing interactivity to a user, by means of an automatic data processing machine.

Exim Code	Item Description	Policy	Policy Conditions
8501	ELECTRIC MOTORS AND GENERATORS (EXCLUDING GENERATING SETS)		
8501 10	<i>Motors of an output not exceeding 37.5 W:</i>		
	<i>DC motor:</i>		
8501 10 11	Micro motor	Free	
8501 10 12	Stepper motor	Free	
8501 10 13	Wiper motor	Free	
8501 10 19	Other	Free	
8501 10 20	AC motor	Free	
8501 20 00	Universal AC or DC motors of an output exceeding 37.5 W	Free	
	<i>Other DC motors; DC generators:</i>		
8501 31	<i>Of an output not exceeding 750 W:</i>		
	<i>DC motors:</i>		
8501 31 11	Micro motor	Free	
8501 31 12	Stepper motor	Free	

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8501 31 13	Wiper motor	Free	
8501 31 19	Other	Free	
8501 31 20	DC generators	Free	
8501 32	<i>Of an output exceeding 750W but not exceeding 75 kW:</i>		
8501 32 10	DC motor	Free	
8501 32 20	DC generators	Free	
8501 33	<i>Of an output exceeding 75 kW but not exceeding 375 kW:</i>		
8501 33 10	DC motors	Free	
8501 33 20	DC generators	Free	
8501 34	<i>Of an output exceeding 375 kW:</i>		
8501 34 10	Of an output exceeding 375 kW but not exceeding 1000 kW	Free	
8501 34 20	Of an output exceeding 1000 kW but not exceeding 2000 kW	Free	
8501 34 30	Of an output exceeding 2000 kW but not exceeding 5000 kW	Free	
8501 34 40	Of an output exceeding 5000 kW but not exceeding 10000 kW	Free	
8501 34 50	Of an output exceeding 10000 kW	Free	
8501 40	<i>Other AC motors, single-phase:</i>		
8501 40 10	Fractional Horse power motor	Free	
8501 40 90	Other	Free	
	<i>Other AC motors, multi-phase:</i>		
8501 51	<i>Of an output not exceeding 750 W:</i>		
8501 51 10	Squirrel cage induction motor 3 phase type	Free	
8501 51 20	Slipring motor	Free	
8501 51 90	Other	Free	
8501 52	<i>Of an output exceeding 750W but not exceeding 75 kW:</i>		
8501 52 10	Squirrel cage induction motor, 3 phase type	Free	
8501 52 20	Slipring motor	Free	
8501 52 90	Other	Free	

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8501 53	<i>Of an output exceeding 75 kW:</i>		
8501 53 10	Squirrel cage induction motor, 3 phase type	Free	
8501 53 20	Slipring motor	Free	
8501 53 30	Traction motor	Free	
8501 53 90	Other	Free	
	<i>AC generators (alternators):</i>		
8501 61 00	Of an output not exceeding 75 kVA	Free	
8501 62 00	Of an output exceeding 75 kVA but not exceeding 375 kVA	Free	
8501 63 00	Of an output exceeding 375 kVA but not exceeding 750 kVA	Free	
8501 64	<i>Of an output exceeding 750 kVA:</i>		
8501 64 10	Of an output exceeding 750 kVA but not exceeding 2000 KVA	Free	
8501 64 20	Of an output exceeding 2000 KVA but not exceeding 5000 KVA	Free	
8501 64 30	Of an output exceeding 5000 kVA but not exceeding 15000 kVA	Free	
8501 64 40	Of an output exceeding 15000 kVA but not exceeding 37500 kVA	Free	
8501 64 50	Of an output exceeding 37500 kVA but not exceeding 75000 KVA	Free	
8501 64 60	Of an output exceeding 75000 kVA but not exceeding 137500 kVA	Free	
8501 64 70	Of an output exceeding 137500 kVA but not exceeding 312500 kVA	Free	
8501 64 80	Of an output exceeding 312500 kVA	Free	
8502	ELECTRIC GENERATING SETS AND ROTARY CONVERTERS		
	<i>Generating sets with compression-ignition internal combustion piston engines (diesel or semi-diesel engines):</i>		
8502 11 00	Of an output not exceeding 75 kVA	Free	
8502 12 00	Of an output exceeding 75 kVA but not exceeding 375 kVA	Free	
8502 13	<i>Of an output exceeding 375 kVA:</i>		
8502 13 10	Of an output exceeding 375 kVA but not exceeding 1000 kVA	Free	
8502 13 20	Of an output exceeding 1000 kVA but not	Free	

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	exceeding 1500 kVA		
8502 13 30	Of an output exceeding 1500 kVA but not exceeding 2000 kVA	Free	
8502 13 40	Of an output exceeding 2000 kVA but not exceeding 5000 kVA	Free	
8502 13 50	Of an output exceeding 5000 kVA but not exceeding 10000 kVA	Free	
8502 13 60	Of an output exceeding 10000 kVA	Free	
8502 20	<i>Generating sets with spark-ignition internal combustion piston engines:</i>		
8502 20 10	Electric portable generators of an output not exceeding 3.5kVA	Free	
8502 20 90	Other	Free	
	<i>Other Generating sets:</i>		
8502 31 00	Wind-powered	Free	
8502 39	<i>Other:</i>		
8502 39 10	Powered by steam engine	Free	
8502 39 20	Powered by water turbine	Free	
8502 39 90	Other	Free	
8502 40 00	Electric rotary converters	Free	
8503	PARTS SUITABLE FOR USE SOLELY OR PRINCIPALLY WITH THE MACHINES OF HEADING 8501 OR 8502		
8503 00	<i>Parts suitable for use solely or principally with the machines of heading 8501 or 8502:</i>		
8503 00 10	Parts of generator (AC or DC)	Free	
	<i>Parts of electric motor:</i>		
8503 00 21	Of DC motor	Free	
8503 00 29	Other	Free	
8503 00 90	Other	Free	
8504	ELECTRICAL TRANSFORMERS, STATIC CONVERTERS (FOR EXAMPLE, RECTIFIERS) AND INDUCTORS		
8504 10	<i>Ballasts for discharge lamps or tubes:</i>		
8504 10 10	Conventional type	Free	
8504 10 20	For Compact Fluorescent Lamps	Free	

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8504 10 90	Other	Free	
	<i>Liquid dielectric transformers:</i>		
8504 21 00	Having a power handling capacity not exceeding 650 kVA	Free	
8504 22 00	Having a power handling capacity exceeding 650 kVA but not exceeding 10000 kVA	Free	
8504 23	<i>Having a power handling capacity exceeding 10000 kVA:</i>		
8504 23 10	Having a power handling capacity exceeding 10000 kVA but not exceeding 50000 kVA	Free	
8504 23 20	Having a power handling capacity exceeding 50000 kVA but not exceeding 100000 kVA	Free	
8504 23 30	Having a power handling capacity exceeding 100000 kVA but not exceeding 250000 kVA	Free	
8504 23 40	Having a power handling capacity exceeding 250000 kVA	Free	
	<i>Other transformers:</i>		
8504 31 00	Having a power handling capacity not exceeding 1 kVA	Free	
8504 32 00	Having a power handling capacity exceeding 1 kVA but not exceeding 16 kVA	Free	
8504 33 00	Having a power handling capacity exceeding 16 kVA but not exceeding 500 kVA	Free	Out door type Three-Phase Distribution Transformers upto and including 100 kVAR 11KV-Part-1 Non-sealed type and Part-2 Sealed type must conform to IS 1180 (Part 1) & (Part 2) respectively.
8504 34 00	Having a power handling capacity exceeding 500 kVA	Free	
8504 40	<i>Static converters:</i>		
8504 40 10	Electric inverter	Free	
	<i>Rectifier:</i>		
8504 40 21	Dip bridge rectifier	Free	
8504 40 29	Other	Free	

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8504 40 30	Battery chargers	Free	
8504 40 40	Voltage Regulator and Stabilizers (other than automatic)	Free	
8504 40 90	Other	Free	
8504 50	<i>Other inductors:</i>		
8504 50 10	Choke coils (chokes)	Free	
8504 50 90	Others	Free	
8504 90	<i>Parts:</i>		
8504 90 10	Of transformers	Free	
8504 90 90	Other	Free	
8505	ELECTRO-MAGNETS; PERMANENT MAGNETS AND ARTICLES INTENDED TO BECOME PERMANENT MAGNETS AFTER MAGNETISATION; ELECTRO-MAGNETIC OR PERMANENT MAGNET CHUCKS, CLAMPS AND SIMILAR HOLDING DEVICES; ELECTRO-MAGNETIC COUPLINGS, CLUTCHES AND BRAKES; ELECTRO-MAGNETIC LIFTING HEADS		
	<i>Permanent magnets and articles intended to become permanent magnets after magnetisation:</i>		
8505 11	<i>Of metal:</i>		
8505 11 10	Ferrite cores	Free	
8505 11 90	Other	Free	
8505 19 00	Other	Free	
8505 20 00	Electro-magnetic couplings, clutches and brakes	Free	
8505 90 00	Other, including parts	Free	
8506	PRIMARY CELLS AND PRIMARY BATTERIES		
8506 10 00	Manganese dioxide	Free	Multipurpose dry batteries must conform to IS 8144
8506 30 00	Mercuric oxide	Free	
8506 40 00	Silver oxide	Free	

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8506 50 00	Lithium	Free	
8506 60 00	Air-Zinc	Free	
8506 80	<i>Other primary cells and primary batteries:</i>		
8506 80 10	Button Cells	Free	
8506 80 90	Other	Free	
8506 90 00	Parts	Free	
8507	ELECTRIC ACCUMULATORS, INCLUDING SEPARATORS THEREFOR, WHETHER OR NOT RECTANGULAR (INCLUDING SQUARE)		
8507 10 00	Lead-acid of a kind used for starting piston engines	Free	
8507 20 00	Other lead-acid accumulators	Free	
8507 30 00	Nickel-cadmium	Free	
8507 40 00	Nickel-Iron	Free	
8507 50 00	Nickel-metal hydride	Free	
8507 60 00	Lithium-ion	Free	
8507 80 00	Other accumulators	Free	
8507 90	<i>Parts:</i>		
8507 90 10	Accumulator cases made of hard rubber and separators	Free	
8507 90 90	Other	Free	
8508	VACCUM CLEANERS		
	<i>With self-contained electric motor:</i>		
8508 11 00	Of a power not exceeding 1,500 W and having a dust bag or other receptacle capacity not exceeding 20 l	Free	
8508 19 00	Other	Free	
8508 60 00	Other vacuum cleaners	Free	
8508 70 00	Parts	Free	
8509	ELECTRO-MECHANICAL DOMESTIC APPLIANCES, WITH SELF-CONTAINED ELECTRIC MOTOR, OTHER THAN VACUUM CLEANERS OF HEADING 8508		
8509 40	<i>Food grinders and mixers; Fruit or vegetable</i>		

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	juice extractors:		
8509 40 10	Food grinders	Free	
8509 40 90	Other	Free	
8509 80 00	Other appliances	Free	
8509 90 00	Parts	Free	
8510	SHAVERS, HAIR CLIPPERS AND HAIR-REMOVING APPLIANCES, WITH SELF-CONTAINED ELECTRIC MOTOR		
8510 10 00	Shavers	Free	
8510 20 00	Hair clippers	Free	
8510 30 00	Hair-removing appliances	Free	
8510 90 00	Parts	Free	
8511	ELECTRICAL IGNITION OR STARTING EQUIPMENT OF A KIND USED FOR SPARK-IGNITION OR COMPRESSION-IGNITION INTERNAL COMBUSTION ENGINES (FOR EXAMPLE, IGNITION MAGNETOS, MAGNETO-DYNAMOS, IGNITION COILS, SPARKING PLUGS AND GLOW PLUGS, STARTER MOTORS); GENERATORS (FOR EXAMPLE, DYNAMOS, ALTERNATORS) AND CUT-OUTS OF A KIND USED IN CONJUNCTION WITH SUCH ENGINES		
8511 10 00	Sparking plugs	Free	
8511 20	<i>Ignition magnetos; Magneto-dynamos; Magnetic flywheels:</i>		
8511 20 10	Electronic ignition magnetos	Free	
8511 20 90	Other	Free	
8511 30	<i>Distributors; ignition coils:</i>		
8511 30 10	Distributors	Free	
8511 30 20	Ignition coils	Free	
8511 40 00	Starter motors and dual purpose starter-generators	Free	
8511 50 00	Other generators	Free	

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8511 80 00	Other equipment	Free	
8511 90 00	Parts	Free	
8512	ELECTRICAL LIGHTING OR SIGNALLING EQUIPMENT (EXCLUDING ARTICLES OF HEADING 8539), WINDSCREEN WIPERS, DEFROSTERS AND DEMISTERS, OF A KIND USED FOR CYCLES OR MOTOR VEHICLES		
8512 10 00	Lighting or visual signalling equipment of a kind used on bicycles	Free	
8512 20	<i>Other lighting or visual signalling equipment:</i>		
8512 20 10	Head lamps, tail lamp, stop lamp, side lamp and blinkers	Free	
8512 20 20	Other automobile lighting equipment	Free	
8512 20 90	Other	Free	
8512 30	<i>Sound signalling equipment:</i>		
8512 30 10	Horn	Free	
8512 30 90	Other	Free	
8512 40 00	Windscreen wipers, defrosters and demisters	Free	
8512 90 00	Parts	Free	
8513	PORTABLE ELECTRIC LAMPS DESIGNED TO FUNCTION BY THEIR OWN SOURCE OF ENERGY (FOR EXAMPLE, DRY BATTERIES, ACCUMULATORS, MAGNETOS), OTHER THAN LIGHTING EQUIPMENT OF HEADING 8512		
8513 10	<i>Lamps:</i>		
8513 10 10	Torch	Free	
8513 10 20	Other flash-lights excluding those for photographic purposes	Free	
8513 10 30	Miners' safety lamps	Free	
8513 10 40	Magneto lamps	Free	
8513 10 90	Other	Free	
8513 90 00	Parts	Free	

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8514	INDUSTRIAL OR LABORATORY ELECTRIC FURNACES AND OVENS (INCLUDING THOSE FUNCTIONING BY INDUCTION OR DIELECTRIC LOSS); OTHER INDUSTRIAL OR LABORATORY EQUIPMENT FOR THE HEAT TREATMENT OF MATERIALS BY INDUCTION OR DIELECTRIC LOSS		
8514 10 00	Resistance heated furnaces and ovens	Free	
8514 20 00	Furnaces and ovens functioning by induction or dielectric loss	Free	
8514 30	<i>Other electric furnaces and ovens:</i>		
8514 30 10	For melting	Free	
8514 30 90	Other	Free	
8514 40 00	Other equipment for the heat treatment of materials by induction or dielectric loss	Free	
8514 90 00	Parts	Free	
8515	ELECTRIC (INCLUDING ELECTRICALLY HEATED GAS), LASER OR OTHER LIGHT OR PHOTO BEAM, ULTRASONIC, ELECTRON BEAM, MAGNETIC PULSE OR PLASMA ARC SOLDERING, BRAZING OR WELDING MACHINES AND APPARATUS, WHETHER OR NOT CAPABLE OF CUTTING; ELECTRIC MACHINES AND APPARATUS FOR HOT SPRAYING OF METALS OR CERMETS		
	<i>Brazing or soldering machines and apparatus:</i>		
8515 11 00	Soldering irons and guns	Free	
8515 19 00	Other	Free	
	<i>Machines and apparatus for resistance welding of metal:</i>		
8515 21	<i>Fully or partly automatic:</i>		
8515 21 10	Automatic spot welding machinery	Free	
8515 21 20	Automatic butt welding machinery	Free	
8515 21 90	Other	Free	

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8515 29 00	Other	Free	
	<i>Machines and apparatus for arc (including plasma arc) welding of metals:</i>		
8515 31 00	Fully or partly automatic	Free	
8515 39	<i>Other:</i>		
8515 39 10	AC arc welding machinery	Free	
8515 39 20	Argon arc welding machinery	Free	
8515 39 90	Other	Free	
8515 80	<i>Other machines and apparatus:</i>		
8515 80 10	High-frequency plastic welding machine	Free	
8515 80 90	Other	Free	
8515 90 00	Parts	Free	
8516	ELECTRIC INSTANTANEOUS OR STORAGE WATER HEATERS AND IMMERSION HEATERS; ELECTRIC SPACE HEATING APPARATUS AND SOIL HEATING APPARATUS; ELECTROTHERMIC HAIR-DRESSING APPARATUS (FOR EXAMPLE, HAIR DRYERS, HAIR CURLERS, CURLING TONG HEATERS) AND HAND DRYERS, ELECTRIC SMOOTHING IRONS; OTHER ELECTROTHERMIC APPLIANCES OF A KIND USED FOR DOMESTIC PURPOSES; ELECTRIC HEATING RESISTORS, OTHER THAN THOSE OF HEADING 8545		
8516 10 00	Electric instantaneous or storage water heaters and immersion heaters	Free	Safety of household and similar electrical appliances – Electric immersion water heaters must conform to IS 302(Pt. 2/ Sec 201)
	<i>Electric space heating apparatus and electric soil heating apparatus:</i>		
8516 21 00	Storage heating radiators	Free	

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8516 29 00	Other	Free	
	<i>Electro-thermic hair-dressing or hand-drying apparatus:</i>		
8516 31 00	Hair dryers	Free	
8516 32 00	Other hair-dressing apparatus	Free	
8516 33 00	Hand-drying apparatus	Free	
8516 40 00	Electric smoothing irons	Free	Safety of household and similar electrical appliances -Electric iron must conform to IS 302(Pt 2/ Sec 3)
8516 50 00	Microwave ovens	Free	IS 302-2-25:1994
8516 60 00	Other ovens; Cookers, cooking plates boiling rings, grillers and roasters	Free	
	<i>Other electro-thermic appliances:</i>		
8516 71 00	Coffee or tea makers	Free	
8516 72 00	Toasters	Free	
8516 79	<i>Other:</i>		
8516 79 10	Electro thermic fluid heater	Free	
8516 79 20	Electrical or electronic devices for repelling insects (for example, mosquitoes or other similar kind of insects)	Free	
8516 79 90	Other	Free	
8516 80 00	Electric heating resistors	Free	
8516 90 00	Parts	Free	
8517	TELEPHONE SETS, INCLUDING TELEPHONES FOR CELLULAR NETWORKS OR FOR OTHER WIRELESS NETWORKS; OTHER APPARATUS FOR THE TRANSMISSION OR RECEPTION OF VOICE, IMAGES OR OTHER DATA, INCLUDING APPARATUS FOR COMMUNICATION IN A WIRED OR WIRELESS NETWORK (SUCH AS A LOCAL OR WIDE AREA NETWORK), OTHER THAN TRANSMISSION OR RECEPTION APPARATUS OF HEADING		

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	8443, 8525, 8527 OR 8528.		
	<i>Telephone sets, including telephones for cellular networks or for other wireless networks:</i>		<p>(i) Import of ‘GSM Mobile Handsets’ (classified under ITC (HS) Code ‘8517’) without International Mobile Equipment Identity (IMEI) No. or with all Zeroes IMEI is ‘Prohibited’.</p> <p>(ii) Import of ‘CDMA mobile phones’ (classified under ITC (HS) Code ‘8517’) without Electronic Serial Number (ESN) / Mobile Equipment Identifier (MEID) or with all Zeroes as ESN / MEID is ‘Prohibited’.</p>
8517 11	<i>Line telephone sets with cordless handsets:</i>		
8517 11 10	Push button type	Free	
8517 11 90	Other	Free	
8517 12	<i>Telephones for cellular networks or for other wireless networks:</i>		
8517 12 10	Push button type	Free	
8517 12 90	Other	Free	
8517 18	<i>Other:</i>		
8517 18 10	Push button type	Free	
8517 18 90	Other	Free	

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	<i>Other apparatus for transmission or reception of voice, images or other data, including apparatus for communication in a wired or wireless network (such as a local or wide area network):</i>		
8517 61 00	Base stations	Free	
8517 62	<i>Machines for the reception, conversion and transmission or regeneration of voice, images or other data, including switching and routing apparatus:</i>		
8517 62 10	PLCC equipment	Free	
8517 62 20	Voice frequency telegraphy	Free	
8517 62 30	Modems (modulators-demodulators)	Free	
8517 62 40	High Bit Rate digital subscriber line System (HDSL)	Free	
8517 62 50	Digital Loop Carrier System (DLC)	Free	
8517 62 60	Synchronous Digital Hierarchy System (SDH)	Free	
8517 62 70	Multiplexers, statistical multiplexers	Free	
8517 62 90	Other	Free	
8517 69	<i>Other:</i>		
8517 69 10	ISDN System	Free	
8517 69 20	ISDN Terminal Adaptor	Free	
8517 69 30	Routers	Free	
8517 69 40	X 25 pads	Free	
8517 69 50	Subscriber end equipment	Free	
8517 69 60	Set top boxes for gaining access to Internet	Free	IS 13252:2010
8517 69 70	Attachments for Telephones	Free	
8517 69 90	Other	Free	
8517 70	<i>Parts:</i>		
8517 70 10	Populated, loaded or stuffed Printed Circuit Boards	Free	
8517 70 90	Other	Free	
8518	MICROPHONES AND STANDS THEREFOR; LOUDSPEAKERS, WHETHER OR NOT MOUNTED IN THEIR ENCLOSURES; HEADPHONES AND EARPHONES, WHETHER OR NOT COMBINED WITH A MICROPHONE, AND SETS CONSISTING OF A MICROPHONE		

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	AND ONE OR MORE LOUDSPEAKERS; AUDIO-FREQUENCY ELECTRIC AMPLIFIERS; ELECTRIC SOUND AMPLIFIER SETS		
8518 10 00	Microphones and stands therefor	Free	
	<i>Loudspeakers, whether or not mounted in their enclosures:</i>		
8518 21 00	Single loudspeakers, mounted in their enclosures	Free	
8518 22 00	Multiple loudspeakers, mounted in the same enclosure	Free	
8518 29 00	Other	Free	
8518 30 00	Headphones and earphones, whether or not combined with a microphone, and sets consisting of a microphone and one or more loudspeakers	Free	
8518 40 00	Audio-frequency electric amplifiers	Free	IS 616:2010
8518 50 00	Electric sound amplifier sets	Free	IS 616:2010
8518 90 00	Parts	Free	
8519	SOUND RECORDING OR REPRODUCING APPARATUS		
8519 20 00	Apparatus operated by coins, Bank notes, bank cards, tokens or by other means of payment	Free	
8519 30 00	Turntables (record-decks)	Free	
8519 50 00	Telephone answering machines	Free	IS 13252:2010
	<i>Other apparatus:</i>		
8519 81 00	Using magnetic, optical or Semiconductor media	Free	
8519 89	<i>Other:</i>		
8519 89 10	Audio Compact Disc Player	Free	
8519 89 20	Compact disc changer including mini disc player or laser disc player	Free	
8519 89 30	Time Code recorder	Free	
8519 89 40	MP-3 Player	Free	
8519 89 90	Others	Free	
8521	VIDEO RECORDING OR REPRODUCING		

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	APPARATUS, WHETHER OR NOT INCORPORATING A VIDEO TUNER		
8521 10	<i>Magnetic tape-type:</i>		
	<i>Cassette tape-type:</i>		
8521 10 11	Professional video tape recorders with ¾” or 1” tape	Free	
8521 10 12	Video recorders betacam or betacam SP or digital betacam S-VHS or digital-S	Free	
8521 10 19	Other	Free	
	<i>Spool type:</i>		
8521 10 21	Professional video tape recorders with ¾” or 1” tape	Free	
8521 10 22	Video recorders betacam or betacam SP or digital betacam S-VHS or digital-S	Free	
8521 10 29	Other	Free	
	<i>Other:</i>		
8521 10 91	Professional video tape recorders with ¾” or 1” tape solid state or otherwise	Free	
8521 10 92	Video recorders betacam or betacam SP or digital betacam S-VHS or digital-S	Free	
8521 10 99	Other	Free	
8521 90	<i>Other:</i>		
8521 90 10	Video duplicating System with master and slave control	Free	
8521 90 20	DVD Player	Free	
8521 90 90	Other	Free	
8522	PARTS AND ACCESSORIES SUITABLE FOR USE SOLELY OR PRINCIPALLY WITH THE APPARATUS OF HEADINGS 8519 OR 8521		
8522 10 00	Pick-up cartridges	Free	
8522 90			
8522 90 00	Other	Free	
8523	DISCS, TAPES, SOLID-STATE NON-VOLATILE STORAGE DEVICES, “SMART CARDS” AND OTHER MEDIA FOR THE		

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	RECORDING OF SOUND OR OF OTHER PHENOMENA, WHETHER OR NOT RECORDED, INCLUDING MATRICES AND MASTERS FOR THE PRODUCTION OF DISCS, BUT EXCLUDING PRODUCTS OF CHAPTER 37		
	<i>Magnetic media:</i>		
8523 21 00	Cards incorporating a magnetic stripe	Free	
8523 29	<i>Other:</i>		
8523 29 10	Audio cassettes	Free	
8523 29 20	Video cassette	Free	
8523 29 30	Video magnetic tape including those in hubs and reels, rolls, pancakes and jumbo rolls	Free	
8523 29 40	¾" and 1" video cassettes	Free	
8523 29 50	½" video cassettes suitable to work with betacam, betacam SP/M II and VHS type VCR	Free	
8523 29 60	Other video cassettes and tapes ¾" and 1" video cassettes	Free	
8523 29 70	All kinds of Magnetic discs	Free	
8523 29 80	Cartridge tape	Free	
8523 29 90	Other	Free	
	<i>Optical media:</i>		
8523 41	<i>Unrecorded:</i>		
8523 41 10	Compact disc (Audio/video)	Free	
8523 41 20	Blank master discs (that is, substrate) for producing stamper for compact disc	Free	
8523 41 30	Matrices for production of records; prepared record blank	Free	
8523 41 40	Cartridge tape	Free	
8523 41 50	½" Videocassette suitable to work with digital VCR	Free	
8523 41 60	DVD	Free	
8523 41 90	Other	Free	
8523 49	<i>Other:</i>		
8523 49 10	Compact disc (Audio)	Free	
8523 49 20	Compact disc (video)	Free	
8523 49 30	Stamper for CD audio, CD video and CD-ROM	Free	
8523 49 40	DVD	Free	
8523 49 50	Matrices for production of records; prepared record blank	Free	

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8523 49 60	Cartridge tape	Free	
8523 49 70	½” Videocassette suitable to work with digital VCR	Free	
8523 49 90	Other	Free	
	<i>Semiconductor media:</i>		
8523 51 00	Solid-state non-volatile storage devices	Free	
8523 52	<i>Smart cards:</i>		
8523 52 10	SIM cards	Free	
8523 52 20	Memory cards	Free	
8523 52 90	Other	Free	
8523 59	<i>Other:</i>		
8523 59 10	Proximity cards and tags	Free	
8523 59 90	Other	Free	
8523 80	<i>Other:</i>		
8523 80 10	Gramophone records	Free	
8523 80 20	Information technology software	Free	
8523 80 30	Audio-visual news or audio visual views	Free	
8523 80 40	Children’s video films	Free	
8523 80 50	Video tapes of educational nature		
8523 80 60	2-D/3D computer graphics	Free	
8523 80 90	Other	Free	
8525	TRANSMISSION APPARATUS FOR RADIO-BROADCASTING OR TELEVISION, WHETHER OR NOT INCORPORATING RECEPTION APPARATUS OR SOUND RECORDING OR REPRODUCING APPARATUS; TELEVISION CAMERAS, DIGITAL CAMERAS AND VIDEO CAMERA RECORDERS		
8525 50	<i>Transmission apparatus:</i>		
8525 50 10	Radio broadcast transmitter	Restricted	Not permitted to be imported except against a license to be issued by the WPC wing of Ministry of Communication and

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			Information Technology.
8525 50 20	TV broadcast transmitter	Restricted	Not permitted to be imported except against a license to be issued by the WPC wing of Ministry of Communication and Information Technology.
8525 50 30	Broadcast equipment sub-system	Free	
8525 50 40	Communication jamming equipment	Restricted	Department of Central Government may be permitted to import against license. However, import by any other category of importers is prohibited.
8525 50 90	Other	Restricted	
8525 60	<i>Transmission apparatus incorporating reception apparatus:</i>		
	<i>Two way radio communication equipment:</i>		
8525 60 11	Walkie talkie set	Free	
8525 60 12	Marine radio communication equipment	Restricted	Not permitted to be imported except against a license to be issued by the WPC wing of Ministry of Communication and Information Technology.
8525 60 13	Amateur radio equipment	Free	
8525 60 19	Other	Free	Radio communication equipment including VHF, UHF and microwave communication equipment not permitted to be imported except against a license to be issued by the WPC

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			wing of Ministry of Communication and Information Technology.
	Other:		
8525 60 91	VSAT Terminals	Free	
8525 60 92	Other satellite communication equipment	Restricted	Not permitted to be imported except against a license to be issued by the WPC wing of Ministry of Communication and Information Technology.
8525 60 99	Other	Free	Not permitted to be imported except against a license to be issued by the WPC wing of Ministry of Communication and Information Technology.
8525 80	Television cameras, digital cameras and video camera recorders:		
8525 80 10	Television Cameras	Free	
8525 80 20	Digital cameras	Free	
8525 80 30	Video cameras recorders	Free	
8525 80 90	Other	Free	
8526	RADAR APPARATUS, RADIO NAVIGATIONAL AID APPARATUS AND RADIO REMOTE CONTROL APPARATUS		
8526 10 00	Radar apparatus	Restricted	
	Other:		
8526 91	Radio navigational aid apparatus:		
8526 91 10	Direction measuring equipment	Restricted	
8526 91 20	Instrument landing system	Free	
8526 91 30	Direction finding equipment	Restricted	
8526 91 40	Non-directional beacon	Restricted	

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8526 91 50	VHF omni range equipment	Restricted	
8526 91 90	Other	Restricted	However, import of Global Positioning System (GPS) Receiver and Differential Global Positioning System (DGPS) Receiver & GSM / CDMA based vehicle tracking system having a valid International Mobile Station Equipment Identity (IMEI) / Electronic Serial Number (ESN) / Mobile Equipment Identifier (MEID) number are free.
8526 92 00	Radio remote control apparatus	Free	Permitted to be imported against a license to be issued by the WPC wing of Deptt. of Telecommunications
8527	RECEPTION APPARATUS FOR RADIO-BROADCASTING WHETHER OR NOT COMBINED, IN THE SAME HOUSING, WITH SOUND RECORDING OR REPRODUCING APPARATUS OR A CLOCK		
	<i>Radio-broadcast receivers capable of operating without an external source of power:</i>		
8527 12 00	Pocket-size radio cassette-players	Free	
8527 13 00	Other apparatus combined with sound recording or reproducing apparatus	Free	
8527 19 00	Other	Free	
	<i>Radio-broadcast receivers not capable of operating without an external source of power,</i>		

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	<i>of a kind used in motor vehicles:</i>		
8527 21 00	Combined with sound recording or reproducing apparatus	Free	
8527 29 00	Other	Free	
	<i>Other:</i>		
8527 91 00	Combined with sound recording or reproducing apparatus	Free	
8527 92 00	Not combined with sound recording or reproducing apparatus but combined with a clock	Free	
8527 99	<i>Other:</i>		
	<i>Radio communication receivers:</i>		
8527 99 11	Radio pagers	Free	
8527 99 12	Demodulators	Free	
8527 99 19	Other	Free	
8527 99 90	Other	Free	
8528	MONITORS AND PROJECTORS, NOT INCORPORATING TELEVISION RECEPTION APPARATUS, RECEPTION APPARATUS FOR TELEVISION, WHETHER OR NOT INCORPORATING RADIO-BROADCAST RECEIVERS OR SOUND OR VIDEO RECORDING OR REPRODUCING APPARATUS		
	<i>Cathode-ray tube monitors:</i>		
8528 42			
8528 42 00	Capable of directly connecting to and designed for use with an automatic data processing machine of heading 8471	Free	
8528 49			
8528 49 00	Other		
	<i>Other monitors:</i>		
8528 52			
8528 52 00	Capable of directly connecting to and designed for use with an automatic data processing machine of heading 8471	Free	
8528 59			

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8528 59 00	Other		
	<i>Projectors:</i>		
8528 62			
8528 62 00	Capable of directly connecting to and designed for use with an automatic data processing machine of heading 8471	Free	
8528 69			
8528 69 00	Other	Free	
	<i>Reception apparatus for television, whether or not incorporating radio-broadcast receivers or sound or video recording or reproducing apparatus:</i>		
8528 71 00	Not designed to incorporate a video display or screen	Free	
8528 72	<i>Other, colour:</i>		
8528 72 11	Television set of screen size upto 36 cm	Free	
8528 72 12	Television set of screen size exceeding 36 cm but not exceeding 54 cm	Free	
8528 72 13	Television set of screen size exceeding 54 cm but not exceeding 68 cm	Free	
8528 72 14	Television set of screen size exceeding 68 cm but not exceeding 74 cm	Free	
8528 72 15	Television set of screen size exceeding 74 cm but not exceeding 87 cm	Free	IS 616:2010 IS 13252:2010
8528 72 16	Television set of screen size exceeding 87 cm but not exceeding 105 cm		IS 616:2010 IS 13252:2010
8528 72 17	Television set of screen size exceeding 105 cm	Free	IS 616:2010 IS 13252:2010
8528 72 18	Liquid crystal display television set of screen size below 63 cm	Free	IS 616:2010 IS 13252:2010
8528 72 19	Other	Free	IS 616:2010 IS 13252:2010
8528 73 00	Other, Monochrome	Free	
8529	PARTS SUITABLE FOR USE SOLELY OR PRINCIPALLY WITH THE APPARATUS OF HEADINGS 8525 TO 8528		
8529 10	<i>Aerials and aerial reflectors of all kinds; parts</i>		

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	<i>suitable for use therewith:</i>		
	<i>Dish Antenna:</i>		
8529 10 11	For communication Jamming equipment	Restricted	Department of Central Government may be permitted to import against license however, import by any other category of importers is prohibited.
8529 10 12	For amateur radio communication equipment	Free	
8529 10 19	Other	Free	
	<i>Other Aerials or Antenna:</i>		
8529 10 21	For communication jamming equipment	Restricted	Department of Central Government may be permitted to import against license however, import by any other category of importers is prohibited.
8529 10 22	For amateur radio communication equipment	Free	
8529 10 29	Other	Free	
	<i>Other:</i>		
8529 10 91	For communication jamming equipment	Restricted	Department of Central Government may be permitted to import against license however, import by any other category of importers is prohibited.
8529 10 92	For amateur radio communication	Free	
8529 10 99	Other	Free	
8529 90	<i>Other:</i>		
8529 90 10	For communication jamming equipment	Restricted	Department of Central Government may be permitted to import against license however, import by

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			any other category of importers is prohibited.
8529 90 20	For amateur radio communication equipment	Free	
8529 90 90	Other	Free	
8530	ELECTRICAL SIGNALING, SAFETY OR TRAFFIC CONTROL EQUIPMENT FOR RAILWAYS, TRAMWAYS, ROADS, INLAND WATERWAYS, PARKING FACILITIES, PORT INSTALLATIONS OR AIRFIELDS (OTHER THAN THOSE OF HEADING 8608)		
8530 10	<i>Equipment for railways or tramways:</i>		
8530 10 10	For railways	Free	
8530 10 20	For tramways	Free	
8530 80 00	Other equipment	Free	
8530 90 00	Parts	Free	
8531	ELECTRIC SOUND OR VISUAL SIGNALLING APPARATUS (FOR EXAMPLE, BELLS, SIRENS, INDICATOR PANELS, BURGLAR OR FIRE ALARMS), OTHER THAN THOSE OF HEADING 8512 OR 8530		
8531 10	<i>Burglar or fire alarms and similar apparatus:</i>		
8531 10 10	Burglar alarm	Free	
8531 10 20	Fire alarm	Free	
8531 10 90	Other	Free	
8531 20 00	Indicator panels incorporating liquid crystal devices (LCD) or light-emitting diodes (LED)	Free	
8531 80 00	Other apparatus	Free	
8531 90 00	Parts	Free	
8532	ELECTRICAL CAPACITORS, FIXED, VARIABLE OR ADJUSTABLE (PRE-SET)		
8532 10 00	Fixed capacitors designed for use in 50 or 60 Hz	Free	

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	circuits and having a reactive power handling capacity of not less than 0.5 kvar (power capacitors)		
	<i>Other fixed capacitors:</i>		
8532 21 00	Tantalum	Free	
8532 22 00	Aluminum electrolytic	Free	
8532 23 00	Ceramic dielectric, single layer	Free	
8532 24 00	Ceramic dielectric multilayer	Free	
8532 25 00	Dielectric of paper or plastics	Free	
8532 29	<i>Other:</i>		
8532 29 10	Of dielectric of mica	Free	
8532 29 90	Other	Free	
8532 30 00	Variable or adjustable (pre-set) capacitors	Free	
8532 90 00	Parts	Free	
8533	ELECTRICAL RESISTORS (INCLUDING RHEOSTATS AND POTENTIOMETERS), OTHER THAN HEATING RESISTORS		
8533 10 00	Fixed carbon resistors, composition or film types	Free	
	<i>Other fixed resistors:</i>		
8533 21	<i>For a power handling capacity not exceeding 20W:</i>		
	<i>Of bare wire:</i>		
8533 21 11	Of nichrome	Free	
8533 21 19	Other	Free	
	<i>Of insulated wire:</i>		
8533 21 21	Of nichrome	Free	
8533 21 29	Other	Free	
8533 29	<i>Other:</i>		
	<i>Of bare wire:</i>		
8533 29 11	Of nichrome	Free	
8533 29 19	Other	Free	
	<i>Of insulated wire:</i>		
8533 29 21	Of nichrome	Free	

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8533 29 29	Other	Free	
	<i>Wirewound variable resistors, including rheostats and potentiometers:</i>		
8533 31	<i>For a power handling capacity not exceeding 20W:</i>		
8533 31 10	Potentiometers	Free	
8533 31 20	Rheostats	Free	
8533 31 90	Other	Free	
8533 39	<i>Other:</i>		
8533 39 10	Potentiometers	Free	
8533 39 20	Rheostats	Free	
8533 39 90	Other	Free	
8533 40	<i>Other variable resistors, including rheostats and potentiometers:</i>		
8533 40 10	Potentiometers	Free	
8533 40 20	Rheostats	Free	
8533 40 30	Thermistors	Free	
8533 40 90	Other	Free	
8533 90 00	Parts	Free	
8534 00 00	Printed circuits	Free	
8535	ELECTRICAL APPARATUS FOR SWITCHING OR PROTECTING ELECTRICAL CIRCUITS, OR FOR MAKING CONNECTIONS TO OR IN ELECTRICAL CIRCUITS (FOR EXAMPLE, SWITCHES, FUSES, LIGHTNING ARRESTERS, VOLTAGE LIMITERS, SURGE SUPPRESSORS, PLUGS AND OTHER CONNECTORS, JUNCTION BOXES), FOR A VOLTAGE EXCEEDING 1,000 VOLTS		
8535 10	<i>Fuses:</i>		
8535 10 10	For switches having rating upto 15 amps, rewirable	Free	
8535 10 20	For switches having rating above 15 amps high rupturing capacity or rewirable	Free	
8535 10 30	Other rewirable fuses	Free	

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8535 10 40	Other high rupturing capacity fuses	Free	
8535 10 50	Fuses gear	Free	
8535 10 90	Other	Free	
	<i>Automatic circuit breakers:</i>		
8535 21	<i>For a voltage of less than 72.5 kV:</i>		
	<i>SF6 circuit breakers:</i>		
8535 21 11	For a voltage of 11 kV	Free	
8535 21 12	For a voltage of 33 kV	Free	
8535 21 13	For a voltage of 66 kV	Free	
8535 21 19	Other	Free	
	<i>Vaccum circuit breakers:</i>		
8535 21 21	For a voltage of 11 kV	Free	
8535 21 22	For a voltage of 33 kV	Free	
8535 21 23	For a voltage of 66 kV	Free	
8535 21 29	Other	Free	
8535 21 90	Other	Free	
8535 29	<i>Other:</i>		
	<i>SF6 circuits breakers:</i>		
8535 29 11	For a voltage of 132 KV	Free	
8535 29 12	For a voltage of 220 KV	Free	
8535 29 13	For a voltage of 400 KV	Free	
8535 29 19	Other	Free	
	<i>Vaccum circuit breaker:</i>		
8535 29 21	For a voltage of 132 KV	Free	
8535 29 22	For a voltage of 220 KV	Free	
8535 29 23	For a voltage of 400 KV	Free	
8535 29 29	Other		
8535 29 90	Other	Free	
8535 30	<i>Isolating switches and make and break switches:</i>		
8535 30 10	Of plastic	Free	
8535 30 90	Other	Free	

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8535 40	<i>Lightning arresters, voltage limiters and surge suppressors:</i>		
8535 40 10	Lightning arresters	Free	
8535 40 20	Voltage limiters	Free	
8535 40 30	Surge suppressors	Free	
8535 90	<i>Other:</i>		
8535 90 10	Motor starters for AC motors	Free	
8535 90 20	Control gear and starters for DC motors	Free	
8535 90 30	Other control & switch gear	Free	
8535 90 40	Junction boxes	Free	
8535 90 90	Other	Free	
8536	ELECTRICAL APPARATUS FOR SWITCHING OR PROTECTING ELECTRICAL CIRCUITS, OR FOR MAKING CONNECTIONS TO OR IN ELECTRICAL CIRCUITS (FOR EXAMPLE, SWITCHES, RELAYS, FUSES, SURGE SUPPRESSORS, PLUGS, SOCKETS, LAMP-HOLDERS AND OTHER CONNECTORS, JUNCTION BOXES), FOR A VOLTAGE NOT EXCEEDING 1,000 VOLTS: CONNECTORS FOR OPTICAL FIBRES, OPTICAL FIBRE BUNDLES OR CABLES		
8536 10	<i>Fuses:</i>		
8536 10 10	For switches having rating upto 15 amps, rewirable	Free	
8536 10 20	For switches having rating above 15 amps high rupturing capacity or rewirable	Free	
8536 10 30	Other rewirable fuses	Free	
8536 10 40	Other high rupturing capacity fuses	Free	
8536 10 50	Fuses gear	Free	
8536 10 60	Electronic fuses	Free	
8536 10 90	Other	Free	
8536 20	<i>Automatic circuit breakers:</i>		
8536 20 10	Air circuit breakers	Free	
8536 20 20	Moulded case circuit breakers	Free	
8536 20 30	Miniature circuit breakers	Free	Electrical accessories - Circuit breakers for over current

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			protection for household and similar installations must conform to IS 8828
8536 20 40	Earth leak circuit breakers	Free	Residual current operated circuit breakers for household and similar uses - Part 1 Circuit breakers without integral over current protection (RCCBs) must conform to IS 12640(Pt. 1) and Part 2 Circuit breakers with integral overcurrent protection (RCVOs) must conform to IS 12640 (Pt. 2)
8536 20 90	Other	Free	
8536 30 00	Other apparatus for protecting electrical circuits	Free	
	Relays:		
8536 41 00	For a voltage not exceeding 60V	Free	
8536 49 00	Other	Free	
8536 50	Other switches:		
8536 50 10	Control and switch gear	Free	
8536 50 20	Other switches of plastic	Free	Switches for domestic and similar purposes must conform to IS 3854
8536 50 90	Other	Free	
	Lamp-holders, plugs and sockets:		
8536 61	Lamp-holders:		
8536 61 10	Of plastic	Free	
8536 61 90	Of other materials	Free	
8536 69	Other:		
8536 69 10	Of plastic	Free	

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8536 69 90	Of other materials	Free	
8536 70 00	Connectors for optical fibres, optical fibre bundles or cables	Free	
8536 90	<i>Other apparatus:</i>		
8536 90 10	Motor starters for AC motors	Free	
8536 90 20	Motor starters for DC motors	Free	
8536 90 30	Junction boxes	Free	
8536 90 90	Other	Free	
8537	BOARDS, PANELS, CONSOLES DESKS, CABINETS AND OTHER BASES, EQUIPPED WITH TWO OR MORE APPARATUS OF HEADING 8535 OR 8536, FOR ELECTRIC CONTROL OR THE DISTRIBUTION OF ELECTRICITY, INCLUDING THOSE INCORPORATING INSTRUMENTS OR APPARATUS OF CHAPTER 90, AND NUMERICAL CONTROL APPARATUS, OTHER THAN SWITCHING APPARATUS OF HEADING 8517		
8537 10 00	For a voltage not exceeding 1,000 V	Free	
8537 20 00	For a voltage exceeding 1,000 V	Free	
8538	PARTS SUITABLE FOR USE SOLELY OR PRINCIPALLY WITH THE APPARATUS OF HEADINGS 8535, 8536 OR 8537		
8538 10	<i>Boards, panels, consoles, desks, cabinets and other bases for the goods of heading 8537, not equipped with their apparatus:</i>		
8538 10 10	For industrial use	Free	
8538 10 90	Other	Free	
8538 90 00	Other	Free	
8539	ELECTRIC FILAMENT OR DISCHARGE LAMPS INCLUDING SEALED BEAM LAMP UNITS AND ULTRA-VIOLET OR INFRA- RED LAMPS, ARC LAMPS; LIGHT-EMITTING DIODE (LED) LAMPS		

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8539 10 00	Sealed beam lamp units	Free	
	Other filament lamps, excluding ultra-violet or infra-red lamps:		
8539 21	Tungsten halogen:		
8539 21 10	Miniature halogen lamps with fittings	Free	
8539 21 20	Other for automobiles	Free	
8539 21 90	Other	Free	
8539 22 00	Other, of a power not exceeding 200 W and for a voltage exceeding 100 V	Free	
8539 29	Other:		
8539 29 10	Of retail sale price not exceeding Rupees 20 per bulb	Free	Tungsten filament general service electric lamps (up to 100 W) must conform to IS 418
8539 29 20	Bulb, for torches	Free	
8539 29 30	Miniature bulbs	Free	
8539 29 40	Other for automobile lamps	Free	
8539 29 90	Other	Free	
	Discharge lamps, other than ultra-violet lamps:		
8539 31	Fluorescent, hot cathode:		
8539 31 10	Compact fluorescent lamps	Free	Self ballasted lamps for general lighting services Part 1 Safety requirements and Part 2 Performance requirement must conform to IS 15111(Pt 1 & Pt. 2)
8539 31 90	Other	Free	
8539 32	Mercury or sodium vapour lamps; metal halide lamps:		
8539 32 10	Mercury vapour lamps	Free	
8539 32 20	Sodium vapour lamps	Free	
8539 32 30	Metal halide lamps	Free	
8539 39	Other:		
8539 39 10	Energy efficient triphosphor fluorescent lamps	Free	

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8539 39 90	Other	Free	
	<i>Ultra-violet or infra-red lamps; arc-lamps:</i>		
8539 41 00	Arc-lamps	Free	
8539 49 00	Other	Free	
8539 50			
8539 5000	Light-emitting diode (LED) lamps	Free	
8539 90	<i>Parts:</i>		
8539 90 10	Parts of fluorescent tube lamps	Free	
8539 90 20	Parts of arc-lamps	Free	
8539 90 90	Other	Free	
8540	THERMIONIC, COLD CATHODE OR PHOTO-CATHODE VALVES AND TUBES (FOR EXAMPLE, VACUUM OR VAPOUR OR GAS FILLED VALVES AND TUBES, MERCURY ARC RECTIFYING VALVES AND TUBES, CATHODE-RAY TUBES, TELEVISION CAMERA TUBES)		
	<i>Cathode-ray television picture tubes, including video monitor cathode-ray tubes:</i>		
8540 11	<i>Colour:</i>		
8540 11 10	Television Picture tubes of 20” and 21” size, except 21” Flat and Full square (F and FST) colour TV picture tubes	Free	
8540 11 20	Video monitor cathode-ray tubes	Free	
8540 11 90	Other	Free	
8540 12 00	Monochrome	Free	
8540 20 00	Television camera tubes; Image converters and intensifiers; Other photo-cathode tubes	Free	
8540 40	<i>Data/graphic display tubes, monochrome; data/graphic display tubes, colour, with a phosphor dot screen pitch smaller than 0.4mm:</i>		
8540 40 10	Data/graphic display tubes, monochrome	Free	
8540 40 20	data/graphic display tubes, colour, with a phosphor dot screen pitch smaller than 0.4 mm	Free	
8540 60 00	Other cathode-ray tubes	Free	

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	Microwave tubes (for example, magnetrons, klystrons, travelling wave tubes, carcinotrons), excluding grid-controlled tubes:		
8540 71 00	Magnetrons	Free	
8540 79 00	Other	Free	
	Other valves and tubes:		
8540 81 00	Receiver or amplifier valves and tubes	Free	
8540 89 00	Other	Free	
	Parts:		
8540 91 00	Of cathode-ray tubes	Free	
8540 99 00	Other	Free	
8541	DIODES, TRANSISTORS AND SIMILAR SEMI-CONDUCTOR DEVICES; PHOTSENSITIVE SEMI-CONDUCTOR DEVICES; INCLUDING PHOTO VOLTAIC CELLS, WHETHER OR NOT ASSEMBLED IN MODULES OR MADE UP INTO PANELS; LIGHT-EMITTING DIODES (LED); MOUNTED PIEZO-ELECTRIC CRYSTALS		
8541 10 00	Diodes, other than photosensitive or light-emitting diodes (LED)	Free	
	Transistors, other than photosensitive transistors:		
8541 21 00	With a dissipation rate of less than 1W	Free	
8541 29 00	Other	Free	
8541 30	Thyristors, diacs and triacs, other than photosensitive devices:		
8541 30 10	Thyristors	Free	
8541 30 90	Other	Free	
8541 40	Photosensitive semi-conductor devices, including photo voltaic cells whether or not assembled in modules or made up into panels; light-emitting diodes (LED):		

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	Photocells:		
8541 40 11	Solar cells whether or not assembled in modules or panels	Free	
8541 40 19	Other	Free	
8541 40 20	Light emitting diodes (electro luminescent)	Free	
8541 40 90	Other	Free	
8541 50 00	Other semi-conductors devices	Free	
8541 60 00	Mounted piezo-electric crystals	Free	
8541 90 00	Parts	Free	
8542	ELECTRONIC INTEGRATED CIRCUITS		
	<i>Electronic integrated circuits:</i>		
8542 31			
8542 31 00	Processors and controllers, whether or not combined with memories, converters, logic circuits, amplifiers, clock and timing circuits, or other circuits	Free	
8542 32			
8542 32 00	Memories	Free	
8542 33			
8542 33 00	Amplifiers	Free	IS 616:2010
8542 39			
8542 39 00	Other	Free	
8542 90 00	Parts	Free	
8543	ELECTRICAL MACHINES AND APPARATUS HAVING INDIVIDUAL FUNCTIONS, NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER		
8543 10	<i>Particle accelerators:</i>		
8543 10 00	Ion implanters for doping semi conductor materials	Free	
8543 10 20	Vane graff, cock-croft, walton accelerators	Free	
8543 10 30	Synchrocyclotrons, synchrotrons	Free	
8543 10 90	Other including cyclotrons	Free	

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8543 20	<i>Signal generators:</i>		
8543 20 10	Sweep generators	Free	
8543 20 20	Impulse generators	Free	
8543 20 30	Tacho generators	Free	
8543 20 90	Other	Free	
8543 30 00	Machines and apparatus for electroplating, electrolysis or electrophoresis	Free	
8543 70	<i>Other machines and apparatus:</i>		
8543 70 11	Proximity cards and tags	Free	
8543 70 12	Metal detector	Free	
8543 70 13	Mine detector	Free	
8543 70 19	Other		
	<i>Audio special effect equipment:</i>		
8543 70 21	Digital reverberators	Free	
8543 70 22	Mixing systems or consoles	Free	
8543 70 29	Other	Free	
	<i>Video special effect equipments:</i>		
8543 70 31	Video mixing system or consoles	Free	
8543 70 32	Video effect system	Free	
8543 70 33	Digital layering machine	Free	
8543 70 34	Paint box	Free	
8543 70 35	Video typewriter	Free	
8543 70 36	Video matting machines	Free	
8543 70 39	Other	Free	
	<i>Edit control unit:</i>		
8543 70 41	Computerised editing system controlling more than three video editing machines	Free	
8543 70 42	Other video control unit	Free	
8543 70 49	Other	Free	
8543 70 50	Colour corrector	Free	
	<i>Amplifier:</i>		
8543 70 61	Broadcast amplifier	Free	
8543 70 62	Limiting amplifier, video distribution amplifier and stabilizing amplifiers	Free	

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8543 70 69	Other	Free	
	Graphic equalizer and synthesized receivers:		
8543 70 71	Graphic equalizers	Free	
8543 70 72	Synthesized receivers	Free	
	Other:		
8543 70 91	RF (Radio Frequency) power amplifier and noise generators for communication jamming equipment, static and mobile or man-portable	Restricted	Department of Central Government may be permitted to import against licence however, import by any other category of importers is prohibited.
8543 70 92	Equipment gadgets based on solar energy	Free	
8543 70 93	Professional beauty care equipment	Free	
8543 70 94	Audio video stereo encoders	Free	
8543 70 95	Time code generator	Free	
8543 70 99	Other	Free	
8543 90 00	Parts	Free	
8544	INSULATED (INCLUDING ENAMELLED OR ANODISED) WIRE, CABLE (INCLUDING CO-AXIAL CABLE) AND OTHER INSULATED ELECTRIC CONDUCTORS, WHETHER OR NOT FITTED WITH CONNECTORS; OPTICAL FIBRE CABLES, MADE UP OF INDIVIDUALLY SHEATHED FIBRES, WHETHER OR NOT ASSEMBLED WITH ELECTRIC CONDUCTORS OR FITTED WITH CONNECTORS		
	Winding wire:		
8544 11	Of copper:		
8544 11 10	Enamelled	Free	
8544 11 90	Other	Free	
8544 19	Other:		
8544 19 10	Asbestos covered	Free	
8544 19 20	Plastic insulated	Free	PVC insulated cables for working voltages

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			up to and including 1100 V must conform to IS 694
8544 19 30	Rubber insulated	Free	Elastomer insulated cables (Pt.1): For working voltages up to and including 1100 V must conform to IS 9968(Pt. 1)
8544 19 90	Other	Free	
8544 20	<i>Co-axial cable and other co-axial electric conductors:</i>		
8544 20 10	Co-axial cable	Free	
8544 20 90	Other	Free	
8544 30 00	Ignition wiring sets and other wiring sets of kind used in vehicles, aircraft or ships	Free	
	<i>Other electric conductors, for a voltage not exceeding 1,000 V:</i>		
8544 42	<i>Fitted with connectors:</i>		
8544 42 10	Paper insulated	Free	
8544 42 20	Plastic insulated	Free	
8544 42 30	Rubber insulated	Free	
8544 42 90	Other	Free	
	<i>Other:</i>		
8544 42 91	Paper insulated, of a kind used in telecommunication	Free	
8544 42 92	Plastic insulated, of a kind used in telecommunication	Free	
8544 42 93	Rubber insulated, of a kind used in telecommunication	Free	
8544 42 99	Other	Free	
8544 49	<i>Other:</i>		
8544 49 10	Paper insulated	Free	
8544 49 20	Plastic insulated	Free	
8544 49 30	Rubber insulated	Free	
	<i>Other</i>		
8544 49 91	Paper insulated, of a kind used in telecommunication	Free	

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8544 49 92	Plastic insulated, of a kind used in telecommunication	Free	
8544 49 93	Rubber insulated, of a kind used in telecommunication	Free	
8544 49 99	Other	Free	
8544 60	<i>Other electric conductor of a voltage exceeding 1000 V:</i>		
8544 60 10	Paper insulated	Free	
8544 60 20	Plastic insulated	Free	
8544 60 30	Rubber insulated	Free	
8544 60 90	Other	Free	
8544 70	<i>Optical fibre cables:</i>		
8544 70 10	Lead alloy sheathed cables for lighting purposes	Free	
8544 70 90	Others	Free	
8545	CARBON ELECTRODES, CARBON BRUSHES, LAMP CARBONS, BATTERY CARBONS AND OTHER ARTICLES OF GRAPHITE OR OTHER CARBON, WITH OR WITHOUT METAL, OF A KIND USED FOR ELECTRICAL PURPOSES		
	<i>Electrodes:</i>		
8545 11 00	Of a kind used for furnaces	Free	
8545 19 00	Other	Free	
8545 20 00	Brushes	Free	
8545 90	<i>Other:</i>		
8545 90 10	Arc-lamp carbon	Free	
8545 90 20	Battery carbon	Free	
8545 90 90	Other	Free	
8546	ELECTRICAL INSULATORS OF ANY MATERIAL		
8546 10 00	Of glass	Free	
8546 20	<i>Of ceramics:</i>		
	<i>Porcelain discs & strings:</i>		
8546 20 11	Porcelain below 6.6 kV	Free	
8546 20 19	Other	Free	

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	<i>Porcelain post insulators:</i>		
8546 20 21	Below 6.6 kV	Free	
8546 20 22	6.6 kV or above but upto 11 kV	Free	
8546 20 23	Above 11 kV but upto 66 kV	Free	
8546 20 24	Above 66 kV but upto 132 kV	Free	
8546 20 29	Above 132 kV	Free	
	<i>Porcelain pin insulators:</i>		
8546 20 31	Below 6.6 kV	Free	
8546 20 32	6.6 kV or above but upto 11 kV	Free	
8546 20 33	Above 11 kV but upto 66 kV	Free	
8546 20 39	Above 66 kV	Free	
8546 20 40	Other high tension porcelain solid core insulators	Free	
8546 20 50	Other low tension porcelain insulators including telegraph and telephone insulators	Free	
8546 20 90	Other	Free	
8546 90	<i>Other:</i>		
8546 90 10	Heat shrinkable components	Free	
8546 90 90	Other	Free	
8547	INSULATING FITTINGS FOR ELECTRICAL MACHINES, APPLIANCES OR EQUIPMENT, BEING FITTINGS WHOLLY OF INSULATING MATERIAL APART FROM ANY MINOR COMPONENTS OF METAL (FOR EXAMPLE, THREADED SOCKETS) INCORPORATED DURING MOULDING SOLELY FOR THE PURPOSES OF ASSEMBLY, OTHER THAN INSULATORS OF HEADING 8546; ELECTRICAL CONDUIT TUBING AND JOINTS THEREFOR, OF BASE METAL LINED WITH INSULATING MATERIAL		
8547 10	<i>Insulating fittings of ceramics:</i>		
8547 10 10	Porcelain bushing below 6.6 kV	Free	
8547 10 20	Porcelain bushings for voltage 6.6 kV or above but below 11 kV	Free	
8547 10 30	Porcelain bushings for voltage above 11 kV or above but upto 66 kV	Free	
8547 10 40	Porcelain bushings for voltage above 66 kV or	Free	

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	above		
8547 10 90	Other	Free	
8547 20 00	Insulating fittings of plastics	Free	
8547 90	Other:		
8547 90 10	Electrical insulating fittings of glass	Free	
8547 90 20	Electrical conduit tubing and joints therefor, of base metal lined with insulating material	Free	
8547 90 90	Other	Free	
8548	WASTE AND SCRAP OF PRIMARY CELLS, PRIMARY BATTERIES AND ELECTRIC ACCUMULATORS; SPENT PRIMARY CELLS, SPENT PRIMARY BATTERIES AND SPENT ELECTRIC ACCUMULATORS; ELECTRICAL PARTS OF MACHINERY OR APPARATUS, NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER		
8548 10	<i>Waste and scrap of primary cells, primary batteries and electric accumulators; spent primary cells, spent primary batteries and spent electric accumulators:</i>		
8548 10 10	Battery scrap, namely the following: Lead battery plates covered by ISRI code word 'Rails'; Battery lugs covered by ISRI code word 'Rakes'	Restricted	
8548 10 20	Battery wastes, namely the following; Scrap drained or dry while intact, lead batteries covered by ISRI code word 'Rains', Scrap wet whole intact lead batteries covered by ISRI code word 'Rink', Scrap industrial intact lead cells covered by ISRI code word 'Rono', Scrap whole intact industrial lead batteries covered by ISRI code word 'Roper', edison batteries covered by ISRI code word 'Vaunt'	Restricted	
8548 10 90	Other waste and scrap	Restricted	
8548 90 00	Other	Restricted	

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1. Import of films including films on video tape, compact video disc, laser video disc or digital video disc, as classified under this Chapter, shall be governed by the Policy Condition 1 of Chapter 37.

2. Articles made up of Copper under Exim Code Nos. 8544 11, 8544 19, 8544 49 and 8544 59 may be imported into India from Sri Lanka under the ISFTA only through Nhavasheva, Chennai, Tuticorin, Cochin, ICD Tughlakabad (Dry Port), ICD Mulund (Dry Port), ICD Ludhiana (Dry Port) and ICD Pithampur.

3. In terms of General Note 16 of this Schedule, the import of Multichannel GSM/CDMA receivers, transmitters and transreceivers capable of receiving or transmitting or both in two or more frequencies simultaneously shall be 'Restricted'.

4. From 01.09.13, only the mobile handsets with revised SAR value of 1.6 W/kg are now permitted to be manufactured or imported in India for domestic market.

In this regard, all the mobile manufacturers (both indigenous and imported) should comply by the following instructions:

- (i) SAR value to be displayed on the handset like IMEI display.
- (ii) All the handsets sold in India or imported from other countries shall be checked for compliance of applicable SAR Limits. Self declaration of Manufacturers for conformity to SAR level of mobile handsets and testing in ILAC accredited labs shall continue to be enforced.
- (iii) Manufacturer's booklet shall contain safety precautions.
- (iv) All the mobile handset manufacturers, both indigenous and imported, shall provide a self declaration in respect of SAR value based on certificate from internationally accredited labs or accredited by Telecom Engineering Centre (TEC), India to TEC with a copy to Department of Telecommunication for necessary action. Such self declared SAR limits shall be subjected to TEC audit as and when required.